

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/5392/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Dibya Jyoti Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon

Dated Guwahati the 14<sup>th</sup> September, 2018.

Sub: **Casual Leave along with Station leave permission.**

Ref:- Letter No.DJCH.I-5/2018/1784 dated 12.09.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 10.09.2018 along with headquarter leave permission from the morning of 10.09.2018 till the morning of 12.09.2018 has been granted / ~~rejected~~.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

*Rdan*